

Constitution to Union Government borrowings, both internal and external; and

(d) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) New Delhi edition of the Hindustan Times on 26th March 1990 carried a news item under the heading "India may fall into a debt trap".

(b) to (c). Government is keeping a close watch on the growth in debt liability in order to keep it within prudent limits and within the debt servicing capacity of the country. As regards legislation under article 292 of the Constitution, while Government is keeping its options open, it is only through increasing revenue receipts and curtailing total Government expenditure both on Non-Plan and Plan accounts that the need for borrowings can be effectively minimised.

Increase in Export to USSR

7421. SHRI BALASAHEB VIKHE PATIL: Will the Minister of COMMERCE be pleased to state the percentage increase registered in the exports and imports trade with USSR during 1988-89 and the likely trade figures for 1990-91?

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU): As per the provisional trade figures available, Indian Exports to the USSR during 1988-89 registered a growth of about 32% as compared to the previous year and the imports declined by about 4% during the same period. The Indo-Soviet Trade Plan is always drawn up on a calendar year basis and the Trade Plan for 1990 envisages a trade turnover of Rs. 8800 crores comprising of Indian exports to USSR of Rs. 5300 crores and imports from the USSR into India of Rs. 3500 crores.

[*Translation*]

Steel Technology Centers in Punjab

7422. S. ATINDER PAL SINGH: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether Government have now transferred the location of the proposed steel technology centre to be set up earlier at Mandi Gobindgarh in Punjab;

(b) if so, the reasons therefor and if not, the time by which this centre will be set up;

(c) whether one more steel technology centre is also proposed to be set up in Punjab; and

(d) if so, the details thereof?

THE MINISTER OF STEEL AND MINES AND THE MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) to (d). A proposal to set up a permanent complex for the National Institute of Secondary Steel Technology (NISST) is under consideration. A Centre for rerolling mills under the aegis of NISST is already functioning at Mandi Gobindgarh. The location for the main Institute premises has not yet been decided.

[*English*]

Providing of a Transposer in Gunupur Sub-Division

7423. SHRI GIRIDHAR GOMANGO: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether High Power T.V. Transmitter at Bhavanipatna in Orissa would cover the entire Gunupur sub-division of Koraput district; and

(b) if not, whether there is any proposal to cover this sub-division by providing a transposer at suitable location to cover the uncovered area?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) No, Sir.

(b) Whereas there is no approved scheme at present to set up a TV transposer in Gunupur sub-division of Koraput district, it is the endeavour of the Government to provide TV service to uncovered areas as expeditiously as possible, dependent upon availability of funds.

Schemes Sanctioned for the Development of Tourism In Orissa

7424. SHRI ANADI CHARAN DAS: Will the Minister of TOURISM be pleased to state:

(a) the steps contemplated by Union Government to attract more tourists to Puri,

Konark and Jaipur (Biraja Khetra) in Orissa;

(b) the schemes sanctioned for the development of tourism in the above places during the last three years; and

(c) the amount sanctioned and spent thereon so far?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SATYA PAL MALIK): (a) to (c). The Development of Tourism is primarily the responsibility of the State Governments. However, the Central Departments for strengthening of tourist infrastructure in the country based on specific proposals, their merits, inter-se priorities and availability of funds.

During the last three years, no project/schemes was sanctioned by the Department at these places. However, during the Seventh Five Year Plan the amount sanctioned and released for the following schemes is given as under:

(Rs. in lakhs)

<i>Sl. No.</i>	<i>Name of project/scheme</i>	<i>Amount Sanc.</i>	<i>Amount released</i>
1	2	3	4
1.	Yatri Niwas at Konark	29.25	9.00
2.	Open Air Theatre at Konark	7.10	5.00
3.	Toilet Block near Sun Temple at Konark	3.49	3.49

Way-Side Amenities at Bhadrak in Orissa

7425. SHRI MANGARAJ MALLIK: Will the Minister of TOURISM be pleased to state:

(a) whether the Orissa Government has submitted schemes for Transit Lodge amenities at Bhadrak and (ii) Bhitarkanika Forest Transit Lodge and Chandbali both in Balasore district of Orissa and these schemes are still pending for approval by Union Gov-